

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 112/17 in CP(IB)No. 15/BB/ 2017	-	For appoint- ment of RP	Rule-6 of I&B	Suvarna Karnataka Cements Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

The matter is listed today for appointing Shri Vinod Kothari as Resolution Professional. The IBBI has also addressed letter to the Tribunal dated 04.10.2017 confirming the appointment of Shri Vinod Kothari as RP basing on the Tribunal's letter to appoint Shri Vinod Kothari as RP. This Tribunal confirms appointment of Shri Vinod Kothari as RP.


MEMBER (J)


MEMBER (T)